Unstarred Questions

Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small and Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) Scheme run by Ministry of Rural Development and National Urban Livelihoods Mission (NULM) run by Ministry of Housing and Urban Poverty Alleviation.

Government has also decided to strategically promote labour-intensive manufacturing and expand employment opportunities by promoting tourism and agro-based industries.

For skilling to provide employment, a new Ministry of Skill Development and Entrepreneurship has been established to coordinate the skill activities across Ministries. In order to improve the employability of youth, around 20 Ministries run skill development schemes across 70 sectors.

A new Scheme "Pradhan Mantri Rojgar Protsahan Yojana" has been announced in the Budget for 2016-17 with the objective of promoting employment generation and an allocation of ₹ 1000 crores has been made. The scheme is being implemented by the Ministry of Labour and Employment in 2016-17. Under the scheme employers would be provided an incentive for enhancing employment by reimbursement of the EPS contribution made by the employer in respect of new employment.

Flying squad for human trafficking

428. SHRI K. R. ARJUNAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that "human trafficking" still exists in our country;
- (b) if so, what steps have been taken by the Ministry to completely do away with such a menace: and
- (c) whether the Ministry will consider creating a flying squad to apprehend those involved in such acts in addition to the steps already being taken?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) With a view to tackling the menace of human trafficking, Ministry of Home Affairs, has undertaken a number of measures such as Constitutional and Legislative Provisions related to Written Answers to

trafficking in India like the Immoral Traffic (Prevention) Act, 1956, Criminal Law (Amendment) Act, 2013, Protection of Children from Sexual offences (POCSO) Act, 2012 etc. Ministry of Home Affairs has also set up Anti-Trafficking Cell to act as focal point for communicating various decision or follow up on action taken by the State Government to combat the crime of human trafficking. Ministry of Home Affairs under a comprehensive scheme of strengthening law enforcement response in India against trafficking through training and capacity building has released funds for establishment of anti-trafficking units for 270 districts in the country.

Expenditure by Welfare Boards

429. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the State-wise details of actual expenditure incurred by Construction Workers Welfare Board, Transport Welfare Board and Beedi Workers Welfare Board to provide benefits to the beneficiaries on different heads during the years 2011 to 2015?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): The State-wise details of cumulative expenditure incurred by the State Building and Other Construction Workers Welfare Boards as on 31.03.2016 is given in the Statement (See below).

As regards Transport Welfare Board it is stated that the Motor Transport Workers Act, 1961 is enforced by State Governments and therefore, this Ministry does not have any information in this regard.

In respect of Beedi Workers Welfare Board it is stated that no such Board is constituted at the Central level under the Beedi Workers Welfare Fund Act, 1976. The information regarding expenditure incurred under Beedi Workers Welfare Fund constituted under the Beedi Workers' Welfare Fund Act, 1976 is furnished as under:

Beedi Workers Welfare Fund

Year	Expenditure (₹ in crores)
2011-12	209.67
2012-13	204.26
2013-14	173.44
2014-15	181.77